

ITEM NO.43

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8103/2018

(Arising out of impugned final judgment and order dated 08-08-2018 in A No. 30257/2017 passed by the High Court of Judicature At Allahabad)

RASHMI CHOPRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.138155/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.138156/2018-EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 8050/2018 (II)

(FOR ADMISSION and I.R. and IA No.137363/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137365/2018-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 8052/2018 (II)

(IA No.137374/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137375/2018-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 8042/2018 (II)

(FOR ADMISSION and I.R. and IA No.137239/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137240/2018-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 8041/2018 (II)

(FOR ADMISSION and I.R. and IA No.137236/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137237/2018-EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 8039/2018 (II)

(FOR ADMISSION and I.R. and IA No.137115/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137118/2018-EXEMPTION FROM FILING O.T.)

Date : 26-11-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Shikhil Suri, Adv.
Mr. Shiv Kumar Suri, AOR

For Respondent(s) Mr. Santosh Krishnan, AOR

State of U.P. Mr. Rajan Kumar Chourasia, Adv.
Mr. Sandeep Singh, Adv.
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Ajay Kumar Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' time is granted for filing counter affidavit.
Rejoinder affidavit may be filed within two weeks thereafter.

List the matters in the first week of January, 2019 on a
non-miscellaneous day.

Interim order to continue in the meantime.

(SUSHIL KUMAR RAKHEJA)
AR-CUM-PS

(RAJINDER KAUR)
BRANCH OFFICER